

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

(IB)-254(PB)/2017

CA/789/2018, CA/636/2019, CA/1211/2019, Appeal/46/2021,
IA/5901/2021, IA/3646/2022, IA/3454/2023

IN THE MATTER OF:

Central Bank of India

.....Applicant

Vs.

NCML Industries Ltd.

.....Respondent

SECTION

U/s 7 of (IBC)

Order delivered on 29.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Arjun Parashar, Adv. for R-3, in IA/3454/2023
Ms. Shilvin Marandi for R-5 (PNB) in IA/3454/2023
Ms. Heena George, Adv. in CA/789/2018 &
CA/1211/2019

Mr. Manoj Kr. Garg, Mr. Kundan Roy for R-3 & R-4

For the Regent : Mr. Sumant Batra, Ms. Nidhi Yadav,

Enterprise Mr. Sarthak Bhandari, Advs. in CA/789/2018

ORDER

Due to paucity of time, the matter is listed on **03.06.2024**.

**Sd/-
(Court Officer)**